

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.122**  
IB-162(ND)/2020

**IN THE MATTER OF:**

Vikas Mittal

**Vs.**

M/s Odeon Builders Pvt Ltd. & Ors.

...OPERATIONAL CREDITOR

...CORPORATE DEBTOR

**SECTION**  
**U/s 9 of IBC**

**Order delivered on 24.03.2021**

**CORAM:**

**DR. DEEPTI MUKESH**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC : Mr. B.K. Tripathi, proxy counsel.

For the Respondent/CD :

**ORDER**

Mr. B.K Tripathi, Learned Proxy Counsel prayed for adjournment, on the ground that the main counsel is unwell.

List the matter on 7<sup>th</sup> May, 2021.

— Sd—

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

— Sd—

**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**